GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 261 TO BE ANSWERED ON 04.02.2020

COMPENSATION TO MANUAL SCAVENGERS

261. SHRI VISHNU DAYAL RAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the reasons for low compensation rates to the families of manual scavengers in States such as Kerala;
- (b) the details of the number of beneficiaries to whom compensation has been paid, State-wise; and
- (c) the details of the quantum of the compensation paid to the beneficiaries, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a): The compensation rates to the manual scavengers is fixed at the national level at Rs. 40,000 which is to support them in resettlement. In Kerala, 600 manual scavengers have been identified in the National Survey in Kerala, of whom onetime cash assistance of Rs.40,000/- each has been paid to 510 families as per the guidelines of Self Employment Scheme for Rehabilitation of Manual Scavengers.

As regards compensation paid to the families of persons who have died while cleaning sewers or septic tanks compensation of Rs. 10 lakh each has been paid to all the 13 such cases identified in Kerala from 1993 onwards, in accordance with the Supreme Court's directives in its verdict dated 27.03.2014 in Civil Writ Petition No. 583 of 2003 Safai Karamchari Andolan Vs. Union of India and Others.

(b) & (c): State-wise details of manual scavengers identified and onetime cash assistance paid are at **Annexure-I**. State-wise details of the cases of sewerage related deaths and compensation paid as reported by the States to the National Commission of Safai Karamcharis are at **Annexure-II**.

Annexure-I referred in reply to Parts (b) and (c) of Lok Sabha unstarred Question No. 261 for answer on 04.02.2020 regarding Compensation to Manual Scavengers.

	Total	62334	40974	
. /	West Bengal Total	732	678	
.7	Uttarakhand	6167	1993	
.6	Uttar Pradesh	35308	24663	
14	Tamil Nadu	405	384	
13	Rajasthan	2923	2375	
12	Punjab	232	219	
11	Odisha	234	219	
10	Maharashtra	7378	5484	
9	Madhya Pradesh	598	34	
8	Kerala	600		
7	Karnataka	2433	100	
6	Jharkhand	201		
5	Gujarat	108	10	
4	Chhattisgarh	131	13	
3	Bihar	131		
2	Assam	2839	146	
1	Andhra Pradesh	2042	assistance	
S. No.	Name of State/ UT	No. of identified Manual Scavengers	Rehabilitation of manual scavengers upto 13.01.2020 Onetime Cash	

Annexure-II referred in reply to Parts (b) and (c) of Lok Sabha unstarred Question No. 261 for answer on 04.02.2020 regarding Compensation to Manual Scavengers.

Information received from States by the National Commission for Safai Karamcharis (NCSK) about number of sewer deaths and compensation as on 15.01.2020.

	Total	920	558	161	164	37
20	West Bengal	19	14	1	04	0
19	Uttar Pradesh	103	44	35	24	0
18	Uttarakhand	06	01	02	03	0
17	Tripura	02	0	02	0	0
16	Telengana	06	02	02	02	0
15	Tamil Nadu	206	190	01	09	06
14	Rajasthan	41	06	17	18	0
13	Punjab	36	28	04	04	0
12	Madhya Pradesh	10	07	0	03	0
11	Maharashtra	32	02	0	30	0
10	Kerela	13	13	0	0	0
9	Karnataka	78	77	0	0	01
8	Haryana	73	55	12	06	0
7	Gujarat	161	55	44	32	30
6	Goa	06	0	06	0	0
5	Delhi	89	48	25	16	0
4	Chandigarh	03	03	0	0	0
3	Chhatisgarh	01	01	0	0	0
2	Bihar	12	0	06	06	0
1	Andhra Pradesh	23	12	04	07	0
S No	Name of State/U	umber of sewe r death	Rs 10 Lac	Less than Rs 10 Lac	No Paymen t / paymen t not yet co nfirmed	Legal heir not traceat le
		Total N upreme Court Judgment dated 27.03.2014				
	-		Status of payment of compensation in terms of S			